

Title: Request the External Affairs Ministry to set up a special cell to resolve the issues of the Indian working in the Gulf Countries.

SHRI RAMESH CHENNITHALA (MAVELIKARA): Mr. Speaker, Sir, 2.9 million Indians are living and working in the Gulf countries. The general condition of the people who are working in the Gulf countries is very bad and no attention has been paid to these people. They are facing a lot of problems, namely: (1) substitution of employment contract; (2) non-payment of salary; (3) premature termination of service; (4) lack of proper living conditions; and (5) ill-treatment, mostly of housemaids. Time and again, all the Members from Kerala have been raising this issue before the Ministry of External Affairs to set up a special Cell for attending to the grievances of the people who are working in the Gulf countries, but unfortunately, nothing has been done. It was said that the Missions in the Gulf countries had been given instructions to solve the issues of these workers whenever they come and approach them to settle their issues, but unfortunately, from practical experience, it is observed that the Missions are not taking much interest in solving the issues of the people who are suffering. After the Kuwait War, a lot of people had suffered and the Government of India had constituted a Kuwait Cell. A lot of applications were given to this Cell for compensation and other things. They are all piling up in the Ministry. So, I would like to request the hon. Minister of External Affairs to have a special Cell in the Ministry of External Affairs to resolve the issues of the Indians who are working in the Gulf. Also, the Government of India may kindly take certain immediate measures for the rehabilitation of the people who are coming from the Gulf. Unfortunately, the Government is not taking any interest in this matter. Through you, Sir, I request the hon. Minister to take certain immediate measures to solve the issues of the people who are working in the Gulf. Thank you, Sir.

SHRI UTTAMRAO DHIKALE :Sir, I have also given a notice...(Interruptions)

MR. SPEAKER: Hon. Member, please, first of all, understand how to behave in the House. Then only you can raise the matter. What is this? Are you compelling the Chair to give you the permission?

SHRI UTTAMRAO DHIKALE : Sir, I gave the notice around nine o'clock.

MR. SPEAKER: Please understand the procedure in the House.

SHRI UTTAMRAO DHIKALE : I know, Sir.

MR. SPEAKER: What do you know? Please understand the procedure first.

SHRI UTTAMRAO DHIKALE : Shall I start, Sir?

MR. SPEAKER: Okay.

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